

Employment of Scheduled Castes and Scheduled Tribes

4587. Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri P. C. Borooah:

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether it is a fact that in the last Seminar on the employment of Scheduled Castes and Scheduled Tribes, it was suggested that there should at least be one member from the Scheduled Castes and Tribes in each Service Commission, whether Union, Railway or State, to see the interests of the Scheduled Castes and Scheduled Tribes to get their representation in the Services; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) The Seminar on Employment of Scheduled Castes and Scheduled Tribes convened by the Planning Commission from 30th January, 1964 to 1st February, 1964, had made the following recommendation in this regard:—

"It would be extremely desirable to have on each Union|State Public Service Commission, Railway Service Commission and similar other bodies set up for recruitment for Public Service, a person belonging to Scheduled Castes or Scheduled Tribes."

(b) The appointments of Chairman or Members of the Public Service Commission, Union or State, are governed by the provisions contained in Part XIV of the Constitution. The recruitment rules for the posts of Chairman and Members of the Railway Public Service Commissions are framed in consultation with the Union Public Service Commission and these posts are filled by the persons selected by the Union Public Service Commission from a panel of suitable per-

sons including retired Government Officers, retired Railway Officers, ex-Members of Parliament, lawyers, educationists etc.

However, suitable persons belonging to Scheduled Castes and Scheduled Tribes have, in fact, been appointed in the past as Chairmen/Members of the Public Service Commissions, and suitable persons belonging to these communities subject to the conditions laid down for such appointments, would continue to receive consideration along with others.

Seminar on Employment of Scheduled Castes and Scheduled Tribes

4588. Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri P. C. Borooah:

Will the Minister of **Planning and Social Welfare** be pleased to state.

(a) whether Government have given any thought to the reasons of wastage and stagnation in the Primary, Secondary and Higher education of Scheduled Castes and Tribes students;

(b) whether the suggestions made in the last seminar on employment of Schedule Castes and Tribes and education of these people has been considered by Government; and

(c) if so, whether these suggestions have been accepted by Government?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar) (a) No survey has been conducted to find out the reasons of wastage and stagnation in primary, secondary and higher education specifically among the Scheduled Castes and Tribes students. However, the National Council of Education, Research and Training conducted a pilot survey covering the whole population, including the Scheduled Castes and Scheduled Tribes, to study the problem of wastage at school level.